

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2014 &
IA No. 16 of 2014

Dated : 7th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission
& Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary
Mr. A. Bhatnagar (Rep.)

ORDER

Admit. Issue notice to the Respondents returnable on 24.01.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents.

Post the matter on **24.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt